

Survey of Command Area Development

7774. SHRI RAJAGOPAL NAIDU: Will the Minister of IRRIGATION be pleased to state:

(a) whether Command area development survey is to be taken up this year; and

(b) if so, the areas to be taken up?

THE MINISTER OF IRRIGATION (SHR KEDAR PANDAY): (a) Yes Sir.

(b) Two types of surveys, namely: Soil survey and topographical survey, are undertaken in the command area development projects. Upto March, 1980 soil and topographical surveys had been carried out in an area of about 6 million Ha. and 2.1 million Ha. respectively. Programme for the year 1980-81 is aimed at carrying out soil survey in an area of 0.9 million Ha. and topographical survey in an area of about 1.0 million Ha.

Issue of Licences for Coal Depots in Delhi

7775. SHRI BHEEKHABHAI:
SHRI TARIQ ANWAR:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether it has been the practice to issue licences by Delhi Administration for coal depots in Delhi during the last three years on the recommendations of the Metropolitan Councillor of the area; and

(b) if so, the number of licences for coal depots issued to the dependents and relations of the Metropolitan Councillors during the last three years; area-wise and full details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The coal depot licences are not sanctioned only on the recommendations of Metropolitan

tan Councillors though their views are given due consideration.

(b) Delhi Administration does not have any knowledge whether any of the person to whom coal depot licence has been given is related to the Metropolitan Councillors or not;

Guidelines for the grant of Licence for Coal Depots in Delhi

7776. SHRI BHEEKHABHAI: Will the Minister of ENERGY AND COAL be pleased to refer to the reply given to Unstarred Question No. 4186 on 15th July, 1980 regarding opening of coal depots and state:

(a) what are the guidelines for the grant of licence for coal depots in the Union Territory of Delhi; and

(b) the considerations on which the case of the particular candidate was recommended by the Chairman, Advisory Committee, Metropolitan Council and the cases of other Scheduled Caste applicants were rejected?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The information is being collected and would be laid on the Table of the House.

Magic Gas to replace Petroleum

7777. SHRI MADHAVRAO SCINDIA: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government's attention has been drawn to a report in the Tribune dated July 13, 1980 to the effect that a Surgeon-specialist

in Kidney transplant at PGI Chandigarh has in the course of his research for finding a gas capable of preserving the kidney to be transplanted alive for more than the usual period of about 15 minutes before actual Transplantation discovered a magic gas capable of replacing petroleum and running a scooter at a cost of only Rs. 1.25 for 600 kilometres as

against the petroleum cost of about Rs. 100/- for an equal distance;

(b) if so, what steps Government have taken to confirm the claim of the Surgeon of the PGI Chandigarh; and

(c) the details of the process of production of the gas and its efficiency or use as the petroleum substitute?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The Government have no knowledge about the discovery of the magic gas capable of replacing petroleum by a Surgeon, of the Post Graduate Institute, Chandigarh. However, the information would be collected and laid on the Table of the House.

Report of Expert Committee in respect of Rationalisation of Production of Drug Formulations

7778. SHRI BALASAHEB VIKHE PATIL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the recommendations made in the report recently submitted by the Expert Committee set up by Government as to how to rationalize the production of drug formulations;

(b) which of the said recommendations have been accepted by the Government and which have not been accepted indicating reasons therefor;

(c) how the manufacturers are responding to the Committee's recommendations; and

(d) whether Government will in future, ensure that there is no overlapping of the same drug with different names indicating what action is being initiated in that regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHR VEERENDRA PATIL): (a) No Expert Committee to rationalize the production of drug formulations has been set up by the Government.

(b) to (d). Do not arise.

Money spent by Large Industrial Houses for sending their Executives Abroad

7779. SHRI S. M. KRISHNA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether he is aware that some of the large industrial houses are spending some lakhs of public money on sending their executives to Harvard and other foreign Universities for studies;

(b) whether these so-called study-cum-pleasure trips at the cost of the share-holders are subjected to any check or scrutiny at any stage before finalisation of their enrolment; if so, what and if not, the reasons therefor;

(c) whether any effort is being made to check whether such studies are available or can be made available in India and huge spending of money on payment of fees to the foreign universities and Institutes and other expenditure can be avoided and share-holders' money safeguarded; if not, the reasons therefor; and

(d) whether Government propose considering controlling such wasteful spending by these Houses in the name of foreign training at huge expense; and if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) Under the provisions of the Companies Act, 1956, Companies are not required to disclose in their annual accounts information in regard to the expenditure incurred on sending their executives to foreign Universities for studies.

(b) to (d). The Ministry of Finance has laid down guidelines in regard to courses of training for which foreign exchange may be released, e.g. for management courses to be attended by people with good academic record and holding a senior managerial post in a reputed concern. These facilities have been extended to provide